

18.4.2000

Hon'ble Mr. M.P. Singh,

Advocates have resolved
not to work today due to sad demise
of Sri J.N. Singh and Sri M.C. Agarwal.
Advocates, case is adjourned to
for orders/hearing.

B.O.C.

1/5/2000

Hon'ble Mr. S. Biswas (A.M.)

None for the applicant.

Kumari S. Srivastava for the respondents.

The case is dismissed in default for
non-prosecution. As this is 1993 case.

S O
A.M.

/T. Joshi/